## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
СР	-	For	252(3)	Panorama Facilities India Pvt. Ltd. Vs	
No.146/BB/		compliance		ROC	
2017	5.00	of office			
		objections	100		
		raised by			
( z t visit i	- 2	registry	2		

SL. NO.	NAME (IN CAPITAL)  & PHONE NUMBER REPRESENTATION TO WHOM		TATION TO WHOM	SIGNATURE
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PCS for petitioner is present. He requested time to supply the additional information called for by the Registry.

List it on 30.11.2017.

MEMBER (J)

MEMBER (T)